

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 757/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Megi Agro Chem Ltd.
 V/s.
 Laxsons Automation Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Counsel Anosh Segurda.



Adv. Poonam Gadharwade

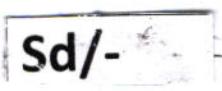
Adv. Veena Advani

ORDER

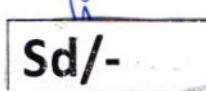
TCP No. 757/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present. None present from the side of
 Corporate Debtor.

At request of the Petitioner's Counsel, list this matter on **18.12.2017** with
 liberty to furnish material paper as envisaged u/s 9 of the Code, within 7 days
 hereof.

 Sd/-

V. NALLASENAPATHY
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)